under NHDP Phase-III on BOT (Toll) Basis. 330 kins in Tripura is to be upgraded under SARDP-NE on Engineering Procurement Contract basis. Tripura Government has given it's consent to the Ministry's proposal to 4-lane of NH-44 in stages as under:-

- i. Churaibari-Chakmaghat Section two lane first, followed by another two lane by the side of it.
- ii. Chakmaghat Udaipur Section four lane in one stage.
- iii. Udaipur-Sabroom Section two lane first, followed by another two lane by the side of it. NH 44 is kept in traffic worthy condition within the availability of funds.

## Constructing 20 Km. road per day

2085.SHRI DHARAM PAL SABHARWAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is considering a proposal to construct 20 km. road per day;
- (b) if so, the details thereof;
- (c) whether Built-Operate-Transfer (BoT) model have failed to generate interest in many sectors;
  - (d) if so, whether Government is considering new proposal to replace BoT model; and
  - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Yes, Sir. Concerted efforts are being made for finalizing the work plan for award of projects on the basis of viability and inter-se priority. It is planned to complete four-laning of about 3165 km of National Highways and award of projects for a length of 9800 km during 2009-2010.

(c) to (e) No, Sir. The projects which fail to attract bids under Build, Operate and Transfer (BOT) Toll are restructured to improve viability. Further alternate modes of implementation under BOT Annuity is also adopted.

## Documents required for obtaining driving licence

2086.SHRIMATI JAYA BACHCHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has issued a notification listing documents that are necessary for obtaining a driving licence;
  - (b) if so, the details of documents required to be furnished for obtaining a driving licence;
  - (c) whether the documents like voter ID cards have not been considered as sufficient ID proof;

- (d) if so, the reasons therefor;
- (e) whether the PAN card is must for applying for a driving licence;
- (f) if so, the reasons therefor; and
- (g) whether Government proposes to review the notification and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEV S. KHANDELA): (a) and (b) Government has prescribed certain documents out of which anyone could be submitted by the applicant as proof of deemed citizen or citizen by birth. These documents are listed below:-

- (i) Proof of birth in India from municipality or Registrar of Births and Deaths;
- (ii) School leaving certificate/Secondary School certificate showing nationality/place of birth;
- (iii) Passport showing place of birth/citizenship/nationality;
- (iv) Certificate of Nationality/citizenship issued by District Magistrate or any other Administrative officer;
- (v) Residency Permit/domicile certificate issued by the State Government;
- (vi) Grant of patta/lease of property by the Central/State Government;
- (vii) Refugee Registration Card pertaining to the period 1947-1950;
- (viii) Certificate of SC/ST/OBC.
- (c) and (d) Voter ID has not been included in the list. Since the requirement of proof of citizenship has been made to prevent illegal migrants from obtaining a statutory document like driving licence, the list would be further expanded on the advice of Ministry of Home Affairs.
  - (e) and (f) PAN Card is not required for applying for driving licence.
  - (g) Review of rules and notifications issued there under is a continuous process.

## Delay in four-laning of East-West Corridor in NER

2087.SHRI SILVIUS CONDPAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state the delay in the progress of construction of four lane roads in the East-West Corridor particularly in the North-East Region?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): East West Corridor has been delayed and is now targeted for substantial completion by December 2010. The delay in completion of four-laning of East West Corridor particularly in North-East Region is mainly due to delay in land acquisition, shifting of utilities, obtaining clearance from reserve forests/ Wild Life Sanctuaries, poor performance of some contractors and Law & order problem.